

SLP(C)... 11283 OF 2003  
ITEM No.11

Court No. 9

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)..CC.11283/2003  
(From the judgement and order dated 19/06/2003 in LAA 789/02  
of The HIGH COURT OF KERALA AT ERNAKULAM)

MARY Petitioner (s)

VERSUS

STATE OF KERALA & ANR. Respondent (s)

( With Appln(s). for c/delay in filing SLP )

Date : 09/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL  
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Mr. M.T. George, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) 20178/2003.

[Naresh Kumar]

AR-cum-PS

[Kanwal Singh]

Court Master